Production in Getalsud food park in Ranchi

[19 July, 2019]

†3116. SHRI MAHESH PODDAR: Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:

- (a) whether it is a fact that the food park in Getalsud near Ranchi in Jharkhand is reportedly functional;
- (b) if so, the details of total production, number of labourers along with the electricity consumption therein during last five years;
- (c) the details of the subsidy given by the Central Government to this food park till date;
- (d) the names of the banks and the amount that remains outstanding against the said food park; and
 - (e) the details of the ownership of this food park?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD PROCESSING INDUSTRIES (SHRI RAMESWAR TELI): (a) No Sir. The Mega Food Park has become non functional due to the demise of the lead promoter [whole time Director] in the year 2017.

- (b) Does not arise.
- (c) Ministry has released ₹ 43.78 crore to this park.
- (d) M/s Allahabad Bank, Harmu Colony Branch, Ranchi, Jharkhand has sanctioned term loan amounting to ₹ 33.95 Crore to M/s Jharkhand Mega Food Park Pvt. Ltd. to establish Mega Food Park projects at Village Getalsud, District Ranchi, Jharkhand. As per the information provided by Allahabad bank on 18th June, 2019 to Ministry, bank dues are amounting to ₹ 46.27 Crore towards this project.
- (e) Details of ownership through shareholding of M/s Jharkhand Mega Food Park Pvt. Ltd for the said Mega Food Park is as under:

Name of the Entity	Approved Shareholding	Stipulated Shareholding
	(%)	(₹ lakh)
1	2	3
Lunar General Trading LLC	1.33%	41.00
Green Coast Nurseries India Pvt. I	Ltd. 2.00%	61.57
Micky Shipping Ltd.	0.67%	20.52

[†]Original notice of the question was received in Hindi.

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1	2	3
GenX Venture Capital Inc.	47.00%	1447.01
Empower India Limited	44.00%	1354.61
Ranchi Industrial Area Developm Authority	nent 5.00%	153.93
	100%	3078.64

Draft new National Food Processing Policy

3117. SHRI PARIMAL NATHWANI: Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:

- (a) whether Government has drafted a new National Food Processing Policy and if so, the details thereof;
- (b) whether several stakeholders have given their opinion in the matter, if so, the details thereof and the action taken thereon; and
- (c) the time-frame prescribed by Government to finalise the same and the efforts made to implement it at the earliest?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD PROCESSING INDUSTRIES (SHRI RAMESWAR TELI): (a) to (c) The Ministry of Food Processing Industries has drafted National Food Processing Policy in consultation with various stakeholders *viz;* various Central Government Ministries/ Departments and their related organizations, State Governments, Industries, Food Technology Institutes and the draft is under finalisation. No time-frame has since been prescribed for its implementation.

Wastage of fruits and vegetables

†3118. SHRI VISHAMBHAR PRASAD NISHAD:

SHRIMATI CHHAYA VERMA:

CH. SUKHRAM SINGH YADAV:

Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:

(a) whether it is a fact that the fruits and vegetables of farmers are still getting spoilt due to the lack of proper processing and storage facilities;

[†]Original notice of the question was received in Hindi.